

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-111-2020**

Vernekar Petroleum Transport ... Applicant

Versus

Hindustan Petroleum Corp. Ltd. ... Respondent

Shri N. Amonkar, Advocate for the Petitioner.

Shri A.D. Bhobe, Advocate for the Respondent.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 21 October 2020****P.C. :**

The applicant's counsel has already filed written arguments.  
The respondent's counsel also wants to file.

2. Two weeks' time granted, finally, to file the written arguments.

3. Post the matter on 04.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH